OFFICE OF THE PR. CHIEF COMMISSIONER OF INCOME TAX, GUJARAT,
2nd FLOOR, AAYAKAR BHAVAN, ASHRAM ROAD, AHMEDABAD-38 0009.

PUBLIC NOTICE

Applications are invited for empanelment of **Senior Standing Counsels** to represent the Income tax department, Gujarat, before the High Court, Central Administrative Tribunal, National Company Law Tribunal, National Company Law Appellate Tribunal and other Judicial Fora. Advocates, who are enrolled in the High Court as Advocates and are members of the Bar Council of High Court and preferably having experience in dealing with Income tax/ Direct tax matters, are invited to apply. The eligibility terms and conditions are as per Instruction No 7/2016 dated 07/09/2016 issued by the Government of India, Ministry of Finance (Department of Revenue), Central Board of Direct Taxes, New Delhi.

Copy of Instruction No 7/2016 can be downloaded from the website www.incometaxindia.gov.in and www.incometaxgujarat.gov.in or can be collected from the O/o the Commissioner of Income tax (Judicial) Room No 329, 3rd floor, Aayakar Bhavan, Ashram Road, Ahmedabad 380009.

The application form in Proforma- AI & Proforma A 2 of Annexure I (as applicable) along with the necessary documentary evidence, should be submitted in sealed cover either physically or at the **E-mail id: ahmedabad.cit.judicial@incometax.gov.in** to the O/o the Pr. Commissioner of Income tax (Judicial), Tapal Section, Room No. 334 3rd Floor, Aayakar Bhavan, Ashram Road, Ahmedabad 380009 **on or before 30.07.2026 by 05.00 P.M.** For further clarification and information please contact-Tel No **(079) 29695048**, ITO (HQ) (Judicial), Ahmedabad.

[Sunil Kumar]
Jt. Commissioner of Income Tax (Judicial)
For Pr. Chief Commissioner of Income tax,
Gujarat, Ahmedabad

Date: 25.06.2026